

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TAMP No. 22/97

Mohd. Sharif Versus U.O. & O.S.

Date of Order	Orders
22.4.2002	<p>Mr. S. K. Singh - Counsel for the applicant Mr. R. L. Agrawal - proxy of Mr. Bhanwar Bagri - Counsel for respondents</p> <p style="text-align: center;">The Counsel for the applicant submits that the relief prayed by the applicant in this O.A has since been granted. In pursuance of the orders of Hon'ble Supreme Court, the Seniority of the applicant has been recast vide letter dated 22.12.2000. With the issue of this revised Seniority list, claims of the applicant stands satisfied.</p> <p style="text-align: center;">In view of above stated facts, this OA has become infructuous & is disposed of as such</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;"> <p><i>(Signature)</i> (J. K. Kanthik) M(J)</p> </div> <div style="text-align: center;"> <p><i>(Signature)</i> (A. P. Nagarkh) M(A)</p> </div> </div>

*Recd
for
solution*

copy sent to
applicant

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Dated 9.5.02